

**GOVERNMENT OF INDIA
LABOUR
LOK SABHA**

UNSTARRED QUESTION NO:1011
ANSWERED ON:28.07.2003
CONSULTANT TO ASSESS EPF INVESTMENT
CHANDRAKANT BHAURAO KHAIRE

Will the Minister of LABOUR be pleased to state:

- (a) whether the Central Board of Trustees of Employees Provident Fund has decided to appoint a consultant to assess the quantum of their investments;
- (b) if so, the duties by which the consultant is to be entrusted with;
- (c) whether an international consultant has been contacted; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE FOR LABOUR AND PARLIAMENTARY AFFAIRS (SHRI SANTOSH GANGWAR)

(a): No, Sir.

(b) to (d): Does not arise in view of (a) above.